

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

109

CA(CAA) No. 11/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M.


Name of the Company	RVH Consultants Pvt. Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. K.S. Pradhan, JD (MCA, ER) / RD (ER)

2. CA SAKSHI AGARWAL

APPLICANT


30/8/18


30/8/18

ORDER

Ld. Pr. CA for applicant and Ld. Joint Director from the Office of Regional Director representing Central Government is present.

Ld. Joint Director of the Central Government filed reply affidavit. Official Liquidator seen filed report.

Heard. Reserved for orders.



(Jinan K.R.)
Member (J)